

## LIST OF STAKEHOLDERS OF SHREE SAI OTO TUBES MILL LIMITED AS ON 10<sup>th</sup> MARCH, 2025

In response to the public announcement made by the Liquidator in newspapers and website of IBBI inviting claims from the creditors of SHREE SAI OTO TUBES MILL LIMITED on 22.01.2025, as the order dated 08.01.2025. The following claims were received by the Liquidator till last date for submission of claim and some claims after that. The Liquidator verified the claims received by him although no information was received from the erstwhile RP and since the Liquidation is in its initial stages, the claims were admitted based on the claims forms submitted with him and the list of stakeholders has been prepared:

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: SHREE SAI OTO TUBES MILL LIMITED; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on 10.03.2025

Sl. No.	Category of stakeholders		ry of claims ceived		ry of claims mitted		claims rejected	of claims under verificatio	in Annexu	Remarks,if any
		No. of Amount claims		No. of claims	Amount			n		
1	Unpaid insolvency resolution process costs				0				NA	
2	Liquidation costs incurred till date				0				NA	
3	Secured financial creditors	1	1,48,72,01,333	1	1,48,71,85,195	0	16,138	0	1	

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(Amount in  $\mathbf{E}$ )

## RITESH R. MAHAJAN InsolvencyProfessional

4	Unsecured financial creditors		1,55,09,90,382		58,55,67,381	-	96,54,23,001	-	2	The claim is considered as a claim from a Related Party and hence they have no voting rights but are allowed to participate in the SCC Meetings
5	Operational creditors (Workmen)	NA	NA	NA	NA	NA	NA	NA	3	
6	Operational creditors (Employees)	NA	NA	NA	NA	NA	NA	NA	4	
7	Operational creditors (Government Dues)	2	4,48,87,355	2	1,66,11,700	0	-	2,82,75,655	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	NA	NA	NA	NA	NA	NA	NA	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	NA	NA	NA	NA	NA	NA	NA	7	
Total		4	3,08,30,79,070	4	2,08,93,64,276	0	96,54,39,139	2,82,75,655		



Annexure-1

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 10-03-2025

															(Am	ount in ₹)
SI.	Name of creditor			laimreceived			Details of cla	nim ad	mitted	l		Amount of				Remarks,if
No		ication									contingent				any	
		No.	Date of	Amount	Amount of	Natureof	Amount	Whet	Detai	Amoun	% sharein			rejected	verification	
			receipt						ls of		total		dues, that may			
					admitted						amount of claims		be set off			
							interest			•	admitted					
									est	tee						
								relin								
								quish ed?								
								(Yes/								
								No)								
1	Canara Bank	-	29.01.2025	1,48,72,01,333		Secured Financial Debt		No	-	-	98.895%	0	0	16,138	0	NA

List of secured financial creditors



Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 10-03-2025

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SI. No.		Identificati on No.	Details of receiv						Amount of contingent	Amount of any	Amount of claim	Amount of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	of claim	covered by guarantee	% share in total amount of claims admitted	claim	mutual dues, that may be set off	3	under verificatio n	
1.	Glamour India Private Limited	-		1,55,09,90,382	58,55,67,381	Unsecured Financial Debt	NA	0	0	0	96,54,23,001		The claim is considered as a claim from a Related Party and hence they have no voting rights but are allowed to participate in the SCC Meeting

List of unsecured financial creditors

(Amount in ₹)



Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 10-03-2025

List of operational creditors (Workmen)

(Amount in  $\mathbb{R}$ ) Name of Name of Identification Details of claim Details of claim admitted **Amount of Amount Amount** Amount of Remarks, SI. No. authorised workman No. received contingent of any of claim claim if anv representative, claim under Date of Amount Total Nature % share in mutual rejected Amount of if any receipt claimed amount claim for the of dues, verification total of claim period of that claim amount of admitted twenty-four claims may be set off months admitted preceding the liquidation commencement date NA NA



Annexure-4

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 10-03-2025

 					operational		<b>I</b> - <b>J</b> -					(Am	ount in ₹)
	Name of employee		Details of	claimreceived	De	etails of cla	im admit	ted					Remar
of autho rised repres entati ve,if any			Date of receipt		Total amount of claim admitted	Amount of claim for the period of twelve months precedin g the liquidati on commenc	of claim	/ •				claim under verification	ks,if any
 NA	NA	NA	NA	NA	NA	ement date NA	NA	NA	NA	NA	NA	NA	NA

List of operational creditors (Employees)



## Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 10-03-2025 List of operational creditors (Government Dues)

SI. No.	Details of Clair	nant	Details of receiv			Details		Amount of		Amount of claim	Amount of claim	Remarks if any		
	Name of the Claimant	Identificat ion No.		claimed	Amount of claim admitted		covered bylien or attachme nt	r lien / attachm ent	in total amount of claims admitted		mutual dues, that may be set off	•	under verification	
1	Employees' Provident Fund Organisation, District Office, Gandhidham (Kachchh)	-	10-02-2025	25,125	25,125	Unsecured Operational Debt	0	0	0.002%	0	0	0	0	
	Office of The Assistant Commissioner of State Tax	-	29-01-2025	4,48,62,230	1,65,86,575	Unsecured Operational Debt	0	0	1.103%	0	0	0	2,82,75,655	



Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 10-03-2025 List of operational creditors (other than Workmen, Employees and Government Dues)

					-						-	-	-	(Am	Sunt in $\langle \rangle$
SI	Name ofcreditor	Iden	Details of claim Details of claim admitted A									Amount	Amoun	Amount	Remarks,if
Ν		tific	receive										t of	of claim	any
		atio	Date of	Amount	Amount	Natureof	Amount	Whether	Amount	% share	of			under	
		n			of claim	claim	covered by	lien /	covered by	in total	conti	dues,	rejecte	verificati	
		No.	-		admitted		lien or	attachment	guarantee	amount of	ngent	that may	d	on	
							attachment	removed?	-			be set off			
							pending	(Yes/No)		admitted					
1	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 10-03-2025 List of other stakeholders, if any (other than financial creditors and operational creditors)

						,	•				1		,		(An	nount in ₹)
SI.	Name of	Category of	Identific	Details	of claim	Details of claim admitted						Amount	Amoun	Amoun	Amount of	Remarks
No	stakeholder	stakeholder	atio n	received						-		of	t of any	t of	claim	, if any
		S	No.	Date of	Amount	Amount	Nature	Amount	Wheth	Amount		contingen			under	
		(preference		receipt	claimed	of claim	of claim	covered	er lien /	covered	in total	t claim	dues,	rejecte	verificatio	
		shareholder		_		admitted		bylien	attach	by	amount		that	d	n	
		s / equity						or	ment	guarante	of claims		may be			
		shareholder						attachm	remove	e	admitted		set off			
		s / partners						ent	d?							
		/ others)						pending	·							
								disposal	0)							
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA





Ritesh R. Mahajan Liquidator Shree Sai Oto Tubes Mill Limited IP Registration Number: IBBI/IPA-002/IP-N00048/2017-2018/10132 Devgiri", B 203, 2nd Floor, Ganeshmala, Sinhgad Road, Pune – 411 030 AFA Valid up to 31-12-2025